

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1783

ANSWERED ON:03.12.2014

AVAILABILITY OF GPRA

Agrawal Shri Rajendra;K. Shri Parasuraman;Muddahanumegowda Shri S.P.

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the details of availability of General Pool Residential Accommodation (GPRA) in various cities including in Delhi and Karnataka, city and State-wise;
- (b) whether there is a shortage of GPRA for the Central Government employees in the country including in Karnataka and Delhi;
- (c) if so, the details thereof indicating shortages in various types, State/UT-wise;
- (d) whether the Government has formulated any action-plan to address the said shortage and if so, the details thereof;
- (e) whether the Government has requested various States including Karnataka for allotment of land for construction of new residential accommodation for the Central Government employees; and
- (f) if so, the details thereof and the reaction of the State Government thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO)

(a) to (c) : The details are at Annexure-I.

(d) :The additions to the GPRA at various locations is taken up depending upon availability of land and funds.

(e): Yes, Madam. For only Jammu & Kashmir.

(f): Land requirement of 135 kanals for GPRA was sent to Jammu Development Authority during 7/1995. JDA to allot the land Sidhra, Jammu. Part payment made to JDA. Land found unsuitable due to Nallah and 2 nos. OH power grid lines. Alternate site requested by CPWD either in part also. Matter taken up with Principal Secretary, Housing & UD, J&K Government and Divisional Commissioner. However, land could not be allotted so far.